- (b) if so, the details thereof during the last two years and the current year, and
- (c) if not, the reasons therefor and whether the Ministry proposes to maintain such a database?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI MANSUKH L. MANDAVIYA): (a) to (c) The present format for reporting of road accident data by States/UTs to the Transport Research Wing of the Ministry, information relating to animals killed on road accident is not included. There is no proposal to include such information to the database.

## Discontinuing diesel vehicles

1390. SHRI KIRANMAY NANDA: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether Government is working on remarks made by the Supreme Court regarding discontinuing the use of old diesel vehicles in NCR;
  - (b) if so, the details of plan proposed therefor, and
  - (c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI MANSUKH L. MANDAVIYA): (a) to (c) Yes, Sir. The proposal to introduce 'Vehicle Fleet Modernization Programme' to enable the replacement of old vehicles is under consideration. This will ensure phasing out of older polluting vehicles and enable their replacement with fuel efficient and environment friendly vehicles.

A concept note was placed by the Ministry on Vehicle Fleet Modernization Programme on Ministry's official website for information and comments from the stakeholders. The issue is being put up for consideration by a Committee of Secretaries (CoS).

## New norms for expansion of State Roads as National Highways

1391. SHRI T. G. VENKATESH:
DR. PRADEEP KUMAR BALMUCHU:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether Government has revised the norms for construction and conversion of State Roads into National Highways and if so, the details thereof;
- (b) whether the execution of road works would be taken up in such cases where 100 per cent land acquisition has been made;

- (c) whether the State Governments have expressed their indifference to this condition; and
- (d) whether Government has taken steps to bring consensus among State Governments in this matter and if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI MANSUKH L. MANDAVIYA): (a) No, Sir. Development and maintenance of National Highways (NHs) is a continuous process. The works on NHs are, accordingly, taken up from time to time as per available resources, *inter-se* priority and traffic density.

State Roads are declared as new NHs from time to time on the basis of well established principles; the criteria for State Roads for declaration as new NHs include roads running through length/breadth of the country, connecting adjacent countries, National Capitals with State Capitals/mutually the State Capitals, major ports, non-major ports, large industrial centers or tourist centers, roads meeting very important strategic requirement in hilly and isolated area, arterial roads which enable sizeable reduction in travel distance and achieve substantial economic growth thereby, roads which help opening up large tracts of backward area and hilly regions (other than strategically important ones), achieving a National Highways grid of 100 km, etc.

- (b) No, Sir. The Ministry's extant policy stipulates ensuring availability of at least 80% and 90% of the required land for construction of highways for notifying appointed date for projects undertaken on Build-Operate-Transfer (BOT)/Hybrid Annuity Mode (HAM) and Engineering-Procurement-Construction (EPC) modes respectively.
  - (c) and (d) Do not arise.

## Development and improvement of National Highways in Andhra Pradesh

1392. SHRIMATI THOTA SEETHARAMA LAKSHMI: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) the details of National Highways across the country, as on date;
- (b) whether the Central Government has allocated funds to several States for development and improvement of National Highways during the last three years; and
- (c) if so, the funds allocated to Andhra Pradesh by the Central Government for upkeep of National Highways during the above period and till date?